NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 76/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

Name of the Company:

Suncity Infrastructure Pvt Ltd.

Suncity Haryana SEZ Developers Pvt. Ltd.

Suncity Buildcon Pvt. Ltd.

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

5.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

C. PANJEET PANDEY

P.C.S. Applicant (0(s)

1. C. S. Rayest

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<u>ORDER</u>

Learned PCS Mr. Ranjeet Pandey with Learned PCS Mr. Ranjeev present for Applicants.

Heard arguments of Learned Counsel for Applicants.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of May, 2017.